

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 43 OF 2016

Dated: 14th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M/s Tata Power Renewable Energy Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. M.Y. Deshmukh for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **26.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

mk/bn

**(I.J. Kapoor)
Technical Member**